

whereas development of support systems crucial for air safety has received little attention from Government;

(b) if so, the details thereof and the reasons for not attending to support systems; and

(c) what action Government propose to take in that direction?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL);(a) Yes, Sir. Even though the air traffic has increased, at no stage safety of aircraft operations is compromised. Only those many movements of aircraft are permitted at an airport which the systems can handle with safety. Airports Authority of India (AAI) has augmented all its support systems crucial for safety of aircraft operations from time to time.

(b) and (c) Do not arise.

Parking Space at Airports

806. SHRI JANARDAN DWIVEDI:
SHRI MOTILAL VORA:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is a fact that airports in metro cities are jostling for the space of aircraft parking;

(b) the number of aircrafts which could be parked at the airports of Delhi, Mumbai, Kolkata, Chennai, Bangalore and Hyderabad; and

(c) the number of applications which are pending with the Airports Authority of India in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL);(a) There is a shortage of parking space in some airports of the country.

(b) The number of aircrafts which could be parked is as follows: 88 (including 18 for small aircraft) at Delhi, 72 at Mumbai, 30 at Kolkata, 35 at Chennai, 9 at Hyderabad and 8 at Bangalore. In addition, paved areas for parking of some small aircraft are available at Delhi, Mumbai and Kolkata airports.

(c) Applications received for allotment of overnight parking stands at Delhi, Mumbai, Kolkata and Chennai airports have been processed and

allocation have been made subject to availability. 8 applications have been received at Hyderabad Airport for their future expansion.

Pilot Training Institutes

†807. SHRI PYARELAL KHANDELWAL:
SHRI C. PERUMAL:
SHRI KALRAJ MISHRA:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is a fact that there is acute shortage of pilot training institutes in the country;

(b) whether it is also a fact that due to the above shortage, there has been acute shortage of trained pilots (Aeroplane and Helicopter) in the country;

(c) if so, the details of efforts being made by Government in this regard;

(d) the details of Government and recognised institutes operating all over the country;

(e) whether any proposal regarding opening of the above institute in Madhya Pradesh is pending with Government; and

(f) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION
(SHRI PRAFUL PATEL): (a) No, Sir.

(b) Does not arise.

(c) Director General of Civil Aviation (DGCA) grants permission for opening of flying training academies in the country, if they meet the requirements as laid down by DGCA in its Civil Aviation Requirements (CAR).

(d) There are total of 39 Flying Training Institutes out of which 27 Flying Training Institutes are covered under the subsidy scheme of Government of India, 11 are privately owned. Apart from these, Indira Gandhi Rashtriya Uran Akademi (IGRUA), an autonomous body is also imparting flying training.

(e) No, Sir.

(f) Does not arise.

†Original notice of the question was received in Hindi.